

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 01.04.2024 AT 10:30 AM**

|   |                               |
|---|-------------------------------|
| <b>TRANSFER PETITION NO.</b>            |                               |
| <b>COMPANY PETITION/APPLICATION NO.</b> | Company Petition IB/292/2022  |
| <b>NAME OF THE COMPANY</b>              | Mylan Pharmaceuticals Pvt Ltd |
| <b>NAME OF THE PETITIONER(S)</b>        | Dotcom Pharma Pvt Ltd         |
| <b>NAME OF THE RESPONDENT(S)</b>        | Mylan Pharmaceuticals Pvt Ltd |
| <b>UNDER SECTION</b>                    | 9 of IBC                      |

**ORDER**

**Present:** Ld. Counsel Mr. Y. Suryanarayana and Ms. Mano Ranjani for the Operational Creditor.

Ld. Senior Counsel Mr. S. Ravi along with Ms. Achala Siri and Ms. Siva Praneetha for the Corporate Debtor.

**Heard. Reserved for orders.**

Both the Counsels are at liberty to file written submissions not more than 3 pages within one week.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**